

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2201
ANSWERED ON:22.08.2013
SHORTAGE OF COAL AND GAS
Saha Shri Anup Kumar

Will the Minister of POWER be pleased to state:

(a) the details of power-shortage faced by the country due to shortage of coal and gas during each of the last three years and the current year; and

(b) the steps being taken/proposed to be taken thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) : The details of power shortage faced by the country due to shortage of coal and gas as reported by power utilities during the last three years and current year are given below :

Year.	Loss of generation in Billion Units due to shortage of	
	Coal	Gas
2010-11	8.4	6.4
2011-12	11.6	10.0
2012-13	15.1	33.7
2013-14 (upto July,13)	2.4	9.0

(b) : In order to ensure adequate availability of coal and gas, following steps have been taken/ proposed to be taken:

(i) The Cabinet Committee of Economic Affairs (CCEA) in its meeting held on 21st June, 2013 has issued directive to Ministry of Coal/Coal India Limited to sign Fuel Supply Agreements (FSAs) for a total capacity of 78000 MW, including tapering linkage which are likely to be commissioned by March, 2015.

(ii) In order to bridge shortfall in availability of domestic coal, Power Utilities are advised to import 50 Million Tonne (MT) coal for the year 2013-14.

(iii) To ensure adequate availability of imported coal on sustainable basis, it is desirable that Power Utilities including Coal India Limited (CIL) and other public as well as private entities may be persuaded for acquiring assets abroad i.e. Coal Blocks.

(iv) Ministry of Coal/Coal India Ltd. being insisted upon to enhance production of domestic coal in the country along with associated development of adequate Rail/Port/Road infrastructure along with bridges etc. to facilitate evacuation / transportation of coal.

(v) Ministry of Power and Ministry of Petroleum & Natural Gas are taking necessary steps to increase availability of gas from domestic sources by awarding gas blocks for Exploration & Production (E&P) activities in various sedimentary basins of the country under the New Exploration Licensing Policy (NELP).

(vi) Ministry of Power and Ministry of Petroleum & Natural Gas are encouraging import of gas in the form of Liquefied Natural Gas (LNG) and also making efforts for import of gas through international pipelines projects.

(vii) Ministry of Power has requested Ministry of Petroleum & Natural Gas to allocate 6.47 MMSCMD additional gas from ONGC field and 5.24 MMSCMD from Deen Dayal West (DDW) gas field for power sector.